

2
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No.464/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company	VMV Arts Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

①

Prashant Kumar Tripathi

Petitioner

②


Disha Rayer (PES)

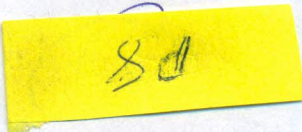
✓
20/11/17

ORDER

Ld. Counsel for the petitioners made a prayer for adjournment. Prayer is allowed.

List on 15/12/2017.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)